

trained, experienced and qualified engineers were not coming forward to work in remote areas and difficult terrains.

- (iii) Acute shortage of construction materials like conductors, RCC poles, transformers etc. was reported to have considerably impeded the construction works in most of the States. Also divisions and sub-divisions of the Electricity Boards in almost all the States were reported to be ill-equipped with transport facilities for timely transportation of materials from stores to divisional headquarters, sites etc. This resulted in delay in completion of works.
- (iv) A suitable system for collection of service-wise data on number of consumers, consumption and load separately for urban and rural sectors which is essentially required for planning and estimating financial return was not evolved in any State.
- (v) While Coordination Committees at State and District levels were constituted in a number of States, very little or no effort was made by these Committees to ensure advance planning for integrated rural development by synchronising the developmental activities of all the concerned departments, so that adequate demand for load development is generated.
- (vi) In terms of policy directive from the Central Government, preferential terms of assistance were introduced by the Rural Electrification Corporation in the year 1970-71 in respect of Rural Electrification schemes in the backward areas. A special programme of electrification of Harijan bastis adjoining electrified villages was also taken up.
- (vii) While concessional tariff for agriculture was available in almost all the States, concessions for non-agricultural power was reported from a few States only.
- (viii) From a meagre figure of 21,000 energised pumpsets existing in 1951, the number of energised pumpsets rose

to 39.5 lakhs in 1980 giving on an average an yearly addition of about 1.1/2 lakh pumpsets.

**Procedure RE: Transfer and Promotion of class. IV Employees in C.I.S.F.**

7203. PROF. NARAIN CHAND PARASHAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have any definite procedure for the transfer and promotion of Class IV employees working in C.I.S.F in a State to which they do not originally belong so as to mitigate their hardship;

(b) if so, the main outlines thereof and the normal tenure after which the employees are granted the request for transfer to their home/neighbouring States ; and

(c) if not, whether such a procedure would be drawn up in the near future ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) to (c) Postings and transfers in the C.I.S.F are made in public interest for administrative and operational reasons. Compassionate grounds are given due and adequate consideration. Position regarding promotions is that there are no channels of promotion in their line for Class IV i.e. Group 'D' personnel in the Force. However, they are eligible for consideration, if otherwise qualified, for appointment in the rank of security Guards in Group 'C'.

**Setting up of Advisory Committee for Development of Himalayan Regions**

7204. PROF. NARAIN CHAND PARASHAR : Will the Minister of PLANNING be pleased to state :

(a) whether the Advisory Committee set up by the Planning Commission for securing the development of the Himalayan Region on systematic and scientific lines has held any meeting and prepared any programme or blueprint for the development of the Himalayan Region ;

(b) if so, the main outlines of the plan and the date (s) on which the Committee held any meeting (s) ; and